Statement

Details of Non-adherence to AICTE prescribed pay scales for teachers

Sl. No	. Duration	Total no. of cases received	State- wise details
1.	July, 2014-June, 2015	03	Madhya Pradesh-01
			Maharashtra-01
			Tamil Nadu-01
2.	July, 2015-June,2016	08	Gujarat-01
			Karnataka-01
			Maharashtra-02
			Odisha-01
			Tamil Nadu-03
3.	July 2016-June, 2017	04	Madhya Pradesh-01
			Maharashtra-01
			Punjab-01
			Telangana-01

NEET in regional languages

2150. MAHANT SHAMBHUPRASADJI TUNDIYA: SHRI SHANKARBHAI N. VEGAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has advised the States to be prepared for conducting the National Eligibility cum Entrance Test (NEET) examination in regional languages;
- (b) if so, the questions in NEET examination would be asked from books of which education board; and
 - (c) whether Government has informed the same to the students?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) No Sir, however, the

responsibility of the Central Board of Secondary Education (CBSE) is to conduct the examination on behalf of Ministry of Health & Family Welfare, Government of India as per Indian Medical Council Act, 1956 and the Dentist Act, 1948 as amended in 2016.

(b) and (c) For National Eligibility Cum Entrance Test (NEET-UG), the Medical Council of India (MCI) has prescribed the syllabus which is made of common contents of all the educational boards. The question paper is set on the same syllabus which is informed to the aspiring candidates through the information Bulletin of this examination and also available on NEET-UG website and MCI website.

Quality of higher education

†2151. DR. SATYANARAYAN JATIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the measures taken to ensure quality of public and private institutions working in the field of higher education along with the analytical details of their effective implementation; and
- (b) the details of top 20 world class public/private institutions functioning in the field of education and technical education in the country and the latest details of Higher Education Financing Agency (HEFA), providing financial assistance, in the upgradation of educational institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) To ensure quality education to be imparted in All India Council for Technical Education(AICTE) approved institutions, AICTE has set norms and standards to regulate the technical education by way of grant of approval for conducting courses and renewal of the same. In consonance with the provision of the University Grant Commission(UGC) (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003, the UGC has already conducted on the spot inspection of 159 out of 278 Private Universities to assess whether the Private Universities are fulfilling the minimum criteria in terms of programmes, faculty, infrastructural facilities, financial viability, etc., as laid down from time to time by the UGC and other concerned statutory bodies/councils. Copy of the UGC visiting committee report is sent to the concerned